

Rev:69/02

OA 1552/01

Union of India & Ors Vs. S.M.Shukla

O R D E R (By circulation)

22.1.2003

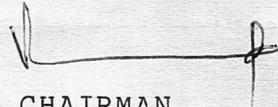
HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.C.S.CHADHA, MEMBER(A)

This application is for review of our order dated 16.5.02 passed in OA No.1552/01. We have perused the grounds raised in the review application and the order dated 16.5.02. However, we do not find any error apparent on the face of record calling for our interference in exercise of power of review.

The review application has no merit and is rejected.


S.M. Shukla
MEMBER(A)


Vice Chairman